

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 172 OF 2019

Dated: 6th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Arjun Green Power Pvt. Ltd. Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Parinay Deep Shah
Ms. Ritika Singhal
Ms. Surabhi Pandey

Counsel for the Respondent(s) : Ms. Susan Methew for R-2
Mr. Bipin Gupta for R-3 & R-5

ORDER

Appearance/objections of the other Respondents shall be filed within four weeks' time i.e. on or before 03.09.2019 with advance copy to the other side.

List the matter on **17.09.2019**.

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/mkj